NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 157/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>02.11.2017</u>

Name of the Company:

HN Safal Facilities Management Pvt. Ltd.

Safal Infra- Developers Pvt Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2.

<u>ORDER</u>

None present for Applicant.

Letter for adjournment received from the Learned Counsel for Applicant.

List the matter on 10.11.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 2nd day of November, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL